

- (a) whether Air India is facing financial crunch for the last two/three years;
- (b) if so, the details thereof;
- (c) whether Government/Management of Air India have taken any steps to improve the financial performance of the Company;
- (d) whether the Government has sanctioned Rs.250 crore as advance infusion; and
- (e) steps taken/being taken by Government to improve the financial performance of Air India?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Air India incurred a loss of Rs. 2226.16 crore during 2007-08, of Rs. 5548.26 crore during 2008-09, of Rs. 5552.55 crore during 2009-10 and the estimated loss for 2010-11 is Rs. 6994 crore.

(c) and (e) In order to improve its financial performance, Air India has taken various steps such as Rationalization of routes to cut losses, return of leased capacity, reduction of contractual employment, review of all agreement between management and staff on all technical and operational matters and constitution of Turn Around Committee (which includes representatives from senior management and unions) to look at all areas of reduction.

(d) Pending payment of outstanding dues for VVIP operations, Government has paid an amount of Rs.500 crore on ad-hoc basis from the equity provision of Rs.1200 crore to Air India.

#### **Clearance for Aerocity project in Delhi**

1278. SHRI ANIL MADHAV DAVE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the statutory clearances that are ideally required for the upcoming Aerocity project near the IGI Airport in New Delhi;
- (b) whether the private concessionaire which is building the Aerocity has received all the mandatory clearances; and
- (c) whether there are any issues regarding the height of the buildings that are coming up as part of the Aerocity Hospitality district?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) As per the provisions of Operation, Management and Development Agreement and State Support Agreement entered into between M/s Delhi International Airport Pvt. Ltd. (DIAL) and Airports Authority of India (AAI) and Government of India (GOI) respectively, DIAL was to submit a Master Plan for the development of IGI Airport, which was accordingly approved by AAI/GOI.

The development of Aero City is as per the approved master plan. M/s. DIAL has informed that they have obtained the following statutory clearances before commencement of work relating to commercial development at IGI Airport, New Delhi: (i) Approval of Master Plan of Hospitality district at IGI Airport, New Delhi from Department of Urban Arts Commission; (ii) environmental clearance from Ministry of Environment and Forest for the overall airport development; and (iii) height clearance from AAI. The onus of obtaining other statutory clearances lies with the private concessionaire.

(c) AAI has issued No Objection Certificate (NOC) for height clearance for 13 assets in the Hospitality district (Aerocity) project and all the issues pertaining to NOC for height clearance have been addressed.

#### **Outstanding payment of airlines**

1279. SHRI S.S. AHLUWALIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a huge sum of money have remained outstanding to be paid by Government to Air India on account of flights availed for travel by Ministers;

(b) if so, details of sum outstanding to the airlines as on March, 31 of 2008, 2009, 2010 and 2011 indicating payments made, if any, against the same; and

(c) whether Government has been granting funds to Air India from time-to-time, if so, details thereof indicating the amount given since the merger of the National Carriers and objectives thereof in respective instances?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir. An amount of Rs. 291.90 crore is due to be paid to Air India for operating special extra section flight for travel of Hon'ble President of India, Vice President of India and Prime Minister.

(b) Outstanding dues towards VVIP flights as on 31.3.2008 is Nil, 31.3.2009 is Rs. 48.05 crore, 31.3.2010 is Rs.128.27 crore and 31.3.2011 Rs. 115.59 crore.

(c) Government has released an amount of Rs. 800 crore in 2009-10, Rs.1200 crore in 2010-11 towards equity infusion to Air India. Government has made a provision of Rs.1200 crore towards equity for Air India during 2011-12.

#### **Leakage of water at Delhi Airport**

1280. SHRI TARIQ ANWAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that water is leaking from the roof of Terminal 3 at Delhi Airport due to recent rains;